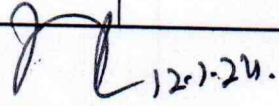


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee for supervise the weeding out of records. (Central District)	Ms. Geetanjali Goel, Additional District Judge, (Central)	Chairperson
		Ld. Officer In-Charge, Record Rooms (Sessions, Civil & Criminal) (Central)	Member
		Sh. Harjeet Singh Jaspal Senior Civil Judge-cum-RC (Central)	Member
		Administrative Officer (Judicial) Record Rooms (Sessions, Civil & Criminal), (Central)	Member


(NAROTTAM KAUSHAL)


Principal District & Sessions Judge (HQs)
Delhi

No. 3805-3840 /F.1(3)/Gaz/2024

Dated 12 JAN 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Pr. District & Sessions Judge, all Court complexes/Rouse Avenue Court, Delhi/New Delhi.
3. Ld. Officer-In-Charge, Record Room (Sessions,Civil &Criminal), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judicial), Record Room, (Sessions,Civil &Criminal), Central, THC, Delhi
5. The Branch In-Charge, Record Room (Sessions,Civil & Criminal), Central District, Tis Hazari Courts, Delhi, with the request to pursue the matter and compliance the directions contained in the Writ Petition (C) No. 6082/2019 titled as Karan S.Thakral Ors. Vs. District & Sessions Judge &Ors. (copy enclosed).
6. The Officers concerned.
7. The AO(J)/Branch In-Charge, Litigation Branch, Central District, THC, Delhi, with reference to letter No. 3134-3149/Lit.(HQs) SP/2024, dated 10.01.2024.
8. The AO(J)/Branch In-Charge,General Branch,(Central),Computer Branch, IT/Digitization Cell,THC,Delhi.
9. The P.S. to the undersigned.
10. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi